

**CENTRAL ADMINISTRATIVE TRIBUNAL  
ERNAKULAM BENCH**

**O.A No. 181/00385/2020**

Friday, this the 28<sup>th</sup> day of August, 2020.

**CORAM:**

**HON'BLE Mr. P. MADHAVAN, JUDICIAL MEMBER  
HON'BLE Mr. K.V. EAPEN, ADMINISTRATIVE MEMBER**

K.P. Thangakoya, 57 years,  
S/o. C.P Ali Mohammed (late),  
Manager (Adhoc) (Re-designated as Director),  
Lakshadweep Government Press,  
Kavaratti – 682 555, UT of Lakshadweep,  
Residing at Kakkinipura House, Kavaratti Island,  
U.T of Lakshadweep. PIN- 682 555. - Applicant

[By Advocate : Mr. Vishnu S. Chempazhanthiyil]

**Versus**

1. The Administrator,  
The Union Territory of Lakshadweep,  
Lakshadweep Administration,  
Kavaratti Island – 682 555.
2. Director (Services),  
Secretariat, Kavaratti – 682 555.  
U.T of Lakshadweep.
3. Union Public Service Commission,  
Represented by its Secretary,  
Dholpur House, Shahjahan Road,  
New Delhi – 110 069.
4. The Secretary,  
Department of Personnel & Training,  
North Block, New Delhi – 110 001. - Respondents

[By Advocates : Mr. S. Manu for R-1 and 2

Mr. Thomas Mathew Nellimootttil, Senior PCGC for R-3  
Mr. Anil Ravi, ACGSC for R-4]

The application having been heard on 28.08.2020, the Tribunal on the same day delivered the following:

**ORDER****Per: Mr. P. Madhavan, Judicial Member**

This O.A is filed seeking the following reliefs:-

*"1. Direct the 2<sup>nd</sup> respondent to submit necessary proposals in terms of the directive dated 02.02.2018 to the UPSC to enable UPSC to convene DPC for regular promotion to the post of Manager/Director, Lakshadweep Government Press.*

*2. Declare that the applicant is eligible for promotion as Manager/Director, Lakshadweep Government Press in terms of Annexure A-5 Recruitment Rules and direct the respondents to consider the applicant for regular promotion as Manager/Director, Lakshadweep Government Press.*

*3. Direct the 3<sup>rd</sup> respondent to convene DPC meeting through video conference since considering Covid-19 pandemic situation in New Delhi."*

2. The applicant is a regular Overseer in Lakshadweep Government Press at Kavaratti. The post of Assistant Manager (Technical) was upgraded as Manager, Lakshadweep Government Press in 1993 and is lying vacant. The new Recruitment Rules were framed providing for promotion from the post of Overseer to the post of Manager, Lakshadweep Government Press. The applicant is fully qualified but no steps were taken to fill up the post. Hence, the applicant submitted a representation for regular promotion and based on the same the applicant was granted adhoc promotion as Manager w.e.f 13.12.2018. Even though the Secretary (Services) directed to submit the DPC proposal to the UPSC for consideration of regular promotion the same was not forwarded to the UPSC. Aggrieved, the applicant has filed the present O.A seeking the above reliefs.

3. Heard the learned counsel on both sides.

4. Learned counsel for the respondents submitted that he has no objection in forwarding the proposal to UPSC for consideration of regular promotion. The counsel for the applicant also submits that he will be satisfied, if the proposals are forwarded properly within a short time.

**5. In view of the limited relief sought for, and without going into the merits in the O.A, Respondent No. 2 is directed to forward the proposal for promotion to the UPSC for regular promotion within a period of two months from the date of receipt of a copy of this order.**

**6. O.A is disposed of as above. No order as to costs.**

(Dated, 28<sup>th</sup> August, 2020.)

**(K.V. EAPEN)  
ADMINISTRATIVE MEMBER**

**(P. MADHAVAN)  
JUDICIAL MEMBER**

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Applicant's Annexures

Annexure A-1 - True copy of report on the status of Government Press at Lakshadweep Island.

Annexure A-2 - True copy of the letter No. F.No. 18/06/2017-Estt./ 3569 dated 30.08.2017 issued by the Lakshadweep Administration.

Annexure A-3 - True copy of the representation dated 08.03.2017 to the 2<sup>nd</sup> respondent.

Annexure A-4 - True copy of the communication No. F.No. 1/ 2/ 2011- LGP/652 dated 18.04.2017 issued by the 2<sup>nd</sup> respondent.

Annexure A-5 - True copy of the New Recruitment Rules were notified for the post of Manager as per Gazette dated 04.07.2017.

Annexure A-6 - True copy of Order No. F.No. 18-1/2008-Services- Vol. II dated 13.12.2018.

Annexure A-7 - True copy of the representation dated 10.06.2020 to the 2<sup>nd</sup> respondent.

Annexures of Respondents

NIL

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